GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:598
ANSWERED ON:27.02.2013
RESERVATION IN PROMOTION
Biju Shri P. K.;Kanubhai Patel Jayshreeben;Sampath Shri Anirudhan

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the approach of the Government regarding reservation in promotion in Government jobs for SC/ST employees;
- (b) the present status of the said proposal;
- (c) whether the Government is considering to provide reservation in promotion for OBCs and backward minorities on ground of their backwardness;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (SHRI V. NARAYANASAMY)

- (a) & (b): Reservation in Central Government jobs for SC/ST employees is provided at the rate of 15% and 7.5%, respectively, in all Groups in promotion by non-selection method and upto the lowest rung of Group A in promotion by selection method.
- (c) to (e): The Department related Parliamentary Standing Committee on Personnel, Public Grievances, Law & Justice in its report in the year 2005, while examining the Scheduled Castes, Scheduled Tribes and Other Backward Classes (Reservation in Posts and Services), Bill 2004, in its report on the issue of whether OBCs should be given reservation in promotions like SCs/ STs, observed that to meet the constitutional obligation to provide adequate representation to these classes, Government should consider extending reservation to the members of other backward classes in promotions also and bring an amendment to the Constitution to give effect to this proposal.

The Group of Ministers on the Bill considered the recommendations of the Parliamentary Standing Committee for Personnel and felt that the condition of OBCs is very different from that of the SCs/STs both in terms of Constitutional provisions as well as ground realities.